

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 589
(To be answered on the 6th February 2025)**

SAFETY AUDIT OF AIRPORTS

589. SHRI NAVEEN JINDAL

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the amount of funds allocated and actually spent on safety audit of airports across the country during each of the last five years, year-wise;**
- (b) the outcome of such safety audit conducted during the said period; and**
- (c) the corrective measures taken by the Government at various airports in the country in light of safety audit report?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) to (c) The Directorate General of Civil Aviation (DGCA) is the regulatory authority responsible for overseeing air transport services to, from, and within India, as well as enforcing civil aviation regulations. DGCA receives overall budgetary support from the Ministry of Finance as part of its Annual Budget. This support covers its requirement for day-to-day operations as well as fulfillment of its regulatory functions under the Bharatiya Vayuyan Adhinyam, 2024 and under various rules framed thereat, for conducting surveillance, spot checks, night surveillance etc. of airports.

DGCA carry out Annual Surveillance inspections of licensed airports and observations raised during inspections are communicated to aerodrome operators for corrective actions. This is an ongoing process to ensure safe operations at airports so that airport infrastructure is maintained as per civil aviation requirement.
